

By Circulation

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated: This the 10th day of March, 2006.

Review Application No. 19 of 2006.

IN

Original Application No. 560 of 2005

Hon'ble Mr. K.B.S. Rajan, Member -J
Hon'ble Mr. A.K. Singh, Member-A

Anil Kumar Singh & Another.

Applicants

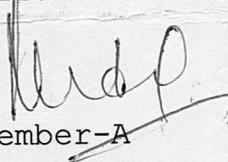
V E R S U S

Union of India & Others Respondent.

O R D E R

BY K.B.S. RAJAN, MEMBER-J

Review Application perused. No error apparent on the face of the record has been spelt out. As such the Review Application is beyond the scope under Rule 22 (3) (f) of the C.A.T. (Procedure) Rules, 1987 read with order 47 Rule 1 CPC. As such, the Review Application is dismissed under circulation itself.


Member-A


Member -J

Girish/-